## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

**SECTION** 

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. R. VIDHYASHANKAR] Counsel For letitioners A R. ASHOKKUMAR

K.S. Shivashanquugam Counsel for Respondent
K. Criri prasath

ORDER

Shri R.Vidhyashankar and Shri R.Ashok Kumar, Counsel for Petitioner present. Shri K.S.Shivashanmugam, Shri K.Giri Prasath and Ms. Banupriya, Counsel for R8 present. Counsel for petitioner submitted that as per the direction given on 30/3/2017, private notice has been served on respondents and filed proof of effecting service along with Counsel for respondents prayed time for filing counter. an affidavit. Time enlarged at request. Put up on 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Fariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)